

kitchens running on the 'other fuel' is 21,559. So, in order to make the Scheme more effective and successful, there is need to introduce Solar Concentrating Cooking Systems in all the kitchens that are using the 'other fuel'. The Ministry of Non-Conventional Energy Sources has sanctioned such systems to some of the schools in Rajasthan. Hence, I beseech the Ministry of Non-Conventional Energy Sources to immediately sanction Solar Concentrating Cooking Systems in all the 21,559 kitchens which do not have gas connections.

Need to review the guidelines of Prime Minister's Rojgar Yojana

SHRI C. PERUMAL (Tamil Nadu): Madam Deputy Chairperson, the Prime Minister's Rojgar Yojana was launched to help the unemployed youth to set up self-employment ventures. This scheme is specially meant for the educated unemployed who constitute 40 per cent of the unemployed people. There are clear guidelines in respect of sanction of loans under the Prime Minister's Rojgar Yojana. But, the nationalised banks do not observe these guidelines. The banks have unwritten rules and find ways to refuse loan to the unemployed youth who approach them. One of the salient features of this scheme is the waiving the collateral security. The matriculation certificate of the person applying for loan is the guarantee required under the guidelines. For self-employment projects up to rupees one lakh, no collateral security is required. But, the banks do not follow these guidelines. As a result, the poor unemployed youth are not able to get the benefit of the scheme. I request the Government to issue firm directive to all the nationalised banks to sanction loans without asking for security. The requirement of collateral security for loans above rupees one lakh should also be waived. Otherwise, the very purpose of this scheme will be defeated. Since the trend of higher growth of unemployment of educated youth continues, it is necessary to see that the Prime Minister's Rojgar Yojana is implemented in letter and spirit. Therefore, the Government should review the guidelines and direct the banks to sanction loans on the basis of matriculation certificate of the applicant, without the requirement of any form of security. Such a step alone will achieve the target, as spelt out in the scheme. Thank you, Madam.

Closure of Steel-Consuming Units in SSI Sector due to steep rise in prices of steel

SHRI LAJPAT RAI (Punjab): Madam Deputy Chairperson, my Special Mention is about the disturbing situation having developed because